

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3533
TO BE ANSWERED ON AUGUST 10, 2023**

WATERLOGGING PROBLEM IN URBAN AREAS

NO. 3533. SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has taken note that severe waterlogging in some parts of the country causing hardship to the people and if so, the details thereof;**
- (b) whether unscientific planning and poor maintenance of drainage are major reasons for the said problem in urban areas and if so, the details thereof; and**
- (c) whether the Government has any proposal to put in place a scientific based Town and Country Planning in the country including for National Capital Territory of Delhi and if so, the details thereof?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (c): As per 12th Schedule of the Constitution, Urban Planning is the function of Urban Local Bodies (ULBs) and Urban Development Authorities. Government of India (GoI) has only advisory role in the matter.

Water supply and drainage are state subjects. However, GoI through its various programmatic interventions assists the States/ Union Territories (UTs) in their efforts to provide basic amenities required to improve the quality of life of urban population.

Cities do get flooded during monsoon season due to various reasons, such as:

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- **Poor drainage due to silting and clogging of sewerage and drainage system and lack of pre-monsoon preparation.**
- **Encroachment of water channels.**
- **Lack of functional Master Plans without clear demarcation of existing drainage features and poor enforcement.**

All the above at the city level are further exacerbated by the adverse impact of climate change.

Further, the Ministry has been facilitating States/ Union Territories (UTs) through certain initiatives and projects to prevent urban flooding/ severe water-logging, which are as follows:

- i. The Ministry has published Urban and Regional Development Plan Formulation and Implementation Guidelines 2014 (Chapter 6 sustainability Guidelines) for adoption of states that also address the issues of Urban Flooding.**
- ii. Ministry has published Standard Operating procedures (SOP) for Urban Flooding in 2017 which is an advisory and was circulated to all the States/ UTs for their adoption as per local conditions.**
- iii. The Ministry under AMRUT mission is also providing Central assistance to prepare Geographic Information System (GIS) based Master plans in Cities under Sub-Scheme on 'Formulation of GIS based Master Plan for AMRUT Cities. The Sub Scheme is 100% centrally funded and being implemented through State Governments, with the total outlay of ₹515.00 crore. It has three components. (i) GIS database creation, (ii) GIS based master plan formulation and (iii) Capacity Building. At present 461 towns in 34 States/ UTs are on board.**
- iv. Storm water drainage is one of the components of Atal Mission for Rejuvenation and Urban Transformation (AMRUT). Against total allocation of ₹77,640 crore for projects under AMRUT, ₹2,969 crore (4%) has been allocated to Storm Water Drainage. Against this allocation, total 812 projects worth ₹2,998 crore have been taken up across 19 States/ UTs. Of these, 719 projects worth ₹1,622 crore have been completed and 93 projects worth ₹1,376 crore are under implementation. The completed projects under AMRUT have helped in eliminating 3,319 water logging points.**
